

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (IB)-52(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

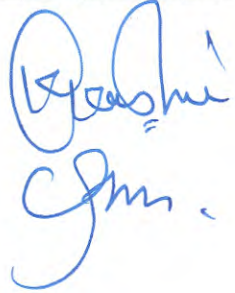


Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

NAME OF THE COMPANY : M/S.

Dart Global Logistics Pvt.
V/s
Radikal Foods Ltd. & Anr.

SECTION OF THE COMPANIES ACT: U/S 9 of Insolvency and Bankruptcy Code 2016

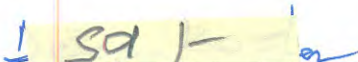
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Manoj Sharma	}	Advocates for petitioners Company	
2.	Mr. Kapil Kanchhik			
3.	Ms. Vaasha Boneyal	}	Adv. for R.1	
4.	Mr. Kunal Godhewari			
5.	Mehe Aggarwal	}	Adv. for R.2	
6.	Gaurav Nair			


Contd -

ORDER

At the request of Learned Counsel for the respondents 1-2,
matter is adjourned to 24.04.2017 for final hearing of the CP.

Post the matter on 24.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
18.04.2017